

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:366
ANSWERED ON:09.08.2012
RESIGNATION OF MPS/MLAS
Lagadapati Shri Rajagopal

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware that elected representatives, particularly MLAs and MPs, are resigning from their seats frequently for political and pecuniary gains;
- (b) if so, the details thereof;
- (c) whether the Law Commission has made some recommendations in this regard;
- (d) if so, the details thereof;
- (e) whether the Government is aware that by-elections during last few years are causing huge loss to exchequer; and
- (f) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) and (b): There is no statistics available either with the Government or with the Election Commission as to whether the Members of Parliament and Members of Legislative Assemblies are resigning from their seats frequently for political and pecuniary gains.
- (c) and (d): The Law Commission of India in its 170th Report on Reform of the Election Laws has not made any recommendation in this regard. The 170th Report of the Law Commission of India is available on its website.
- (e) and (f): The Election Commission has intimated that whenever bye-elections are conducted by the Commission, the expenditure is incurred as required for smooth conduct of elections.